

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 114

CP (IB) No. 142/Chd/Hry/2023

IN THE MATTER OF:
Ganpati Overseas

...Petitioner-Operational Creditor

Versus

Orient Craft Ltd.

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 23.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.09.2024.

Sd/-
Court Officer